

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
APPELLATE JURISDICTION**

Review Petition No. 29 of 2007
In Appeal No. 12 of 2007

Dated: 17th Sept. '07

**Coram: Hon'ble Mr. H.L. Bajaj, Technical Member
Hon'ble Mrs. Justice Manju Goel, Judicial Member**

M/s. Kashi Vishwanath Steel Ltd. ... R. Petitioner
Versus
Uttarakhand Electricity Regulatory Commission & Another ... Respondents

For the R. Petitioner : Mr. M. L. Lahoty, Sr. Advocate along with
Mr. Paban K. Sharma, Mr. Anuj Aggarwal,
Mr. Yashwardhan and Mr. J. B. Aggarwal,
Advocates

For the respondents : Mr. M. G. Ramachandran, Advocate along with
Mr. Anand K. Ganesan and Ms. Swapna
Seshadri, Advocates for UPCL

Mr. Suresh Tripathy, Advocate along with
Mr. A. S. Chahal, Advocate for UERC

ORDER

The petitioner wishes to withdraw his petition and would agitate the issue involved in this petition before the Commission.

The petition is ***dismissed as withdrawn.***

**(Mrs. Justice Manju Goel)
Judicial Member**

**(Mr. H.L. Bajaj)
Technical Member**